

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Notification

No: 63

Dated: 15/5/15

It is notified for the information of all concerned that the Subordinate Courts of Jammu Province, excluding Baderwah, Kishtwar, Doda, Batote, Gool, Bani & Banihal headquarters shall observe fifteen days Summer Vacation with effect from 15.06.2015 to 29.06.2014 (both days inclusive). The Principal District & Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangement for the disposal of urgent Criminal business arising during the period of such vacation in the areas within their respective jurisdiction.

By order

Kan
(Kaneez Fatima)
Registrar General

No: 2448-72/Ne

Dated: 15/5/15

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
- 3-4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Principal Secretary to Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat Srinagar.
- 6-10. Secretary to Hon'ble Mr. Justice _____
for His Lordships kind information.
- 11-21. All Principal District & Sessions Judges of Jammu Province, for information & with the direction to circulate the said notification among all the Judicial Officers in their respective Districts.
- 22-23. President, Bar Association Jammu/Srinagar, for information.
24. Incharge NIC, High Court Wing, Srinagar, for uploading on Website.
25. Govt. Press, Srinagar.

Kan
Registrar General
15/5/15